

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 291 of 2004

Indore, this the 17th day of August, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

L.K. Badiye, S/o. Shri D.B. Badiye,
aged 45 years, Assistant Engineer (P),
r/o. 4-Malcome, CPWD Colony, Residency
Area, Indore 412001. ... Applicant

(By Advocate - Shri S.K. Bhattacharya on behalf of Shri D.M.
Kulkarni)

V e r s u s

1. Union of India, through the
Secretary, Ministry of Urban Affairs
& Employment, Nirman Bhawan, New Delhi.
2. Director General of Works, Central
Public Works Deptt. (CPWD), Nirman
Bhawan, New Delhi.
3. Director of Administration,
Central Public Works Department
(CPWD), Nirman Bhawan, New Delhi. ... Respondents

(By Advocate - Shri Umesh Gajankush)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant has filed MA No.
684/2005 seeking permission to withdraw this Original
Application. MA is allowed and permission is granted.
Accordingly, the Original Application is dismissed as
withdrawn.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"